स्तर पर केवल उतना ही काम किया जाए अधिक नहीं ?

श्री भानु प्रताप सिंह : उत्तर प्रदेश सरकार ने जितना गल्ला मांगा था वह उनको अलाट कर दिया गया । बल्कि हम तो उनको बराबर कहते रहते हैं कि ज्यादा इस्तेमाल में लाएं । एक नया फैसला भी हुआ है और उसमें शायद उत्तर प्रदेश में कुछ काम बढ़े और वह यह है कि अब गांव पंचायतों को भी यह गल्ला काम कराने के लिए दिया जा सकेगा ।

SHRI M. SATYANARAYANA RAO: This Food for Work programme is very successful in the States. But the hon. Minister did not give any reply to Shri Jyotirmoy Bosu's question. You know that the southern States particularly are rice consuming States. They are very much interested in this programme but unfortunately, they are supplying only wheat. Recently, our State has made a request for the Supply of rice under this Programme.

Is the Government going to supply only wheat or rice?

SHRI BHANU PRATAP SINGH: I have made it very clear that previously we were supplying only wheat. Now, we are supplying upto 50 per cent rice according to the demand of the State.

Enquiry into Return of Wheat Seeds by Pakistan

+

*203. SHRI KACHARULAL HEMRAJ JAIN :

SHRI SHANKERSINHJI VAGHELA :

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the reply given to Unstarred question No. 28 dated 20th November, 1978, regarding return of Indian Wheat Seed by Pakistan and state ;

(a) whether quality of the wheat seed supplied by National Seeds Corporation to Pakistan was checked before despatching it to Pakistan ;

(b) if so, the officers who checked the quality ;

(c) whether the responsibility in this respect has been fixed ; and

(d) if so, the action taken against the officers held responsible ?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA) : (a) The wheat seeds which were supplied to Pakistan were all certified seeds well within their validity period. They were also cheked for their physical qualities before actual despatch. Guard samples were also drawn.

(b) The checking was done by the officials of the National Seeds Corporation.

(c) and (d). A technical committee is going into the reasons for the alleged sudden deterioration in the quality of seeds after they were selected and sent to Pakistan . Necessary action will be taken in the light of the report of the committee.

श्री कचरलाल हेमराज जैन : अध्यक्ष महोदय यह साधारण बात तो है नहीं । मंत्री जी ने जो उत्तर दिया है उसके अनुसार हमारा कहना है यह बीज घटिया किस्म का था और देश के अन्दर भी कृषकों को इसी तरीके से घटिया बीज दिया जाता है । तो क्या इतनी गम्भीर घटना होने के बाद उन अधिकारियों के खिलाफ कोई कार्यवाही शासन द्वारा की गई है, और तुरन्त कार्यवाही कर के उनको निलिम्बत कर के जांच कराने की व्यवस्था मंत्रालय की ओर से की गई है ?

श्री सुरजीत सिंह बरनाला : मैंने बताया कि एक एक्सपर्ट टीम बैठायी गई है इसकी जांच करने के लिए जिसमें डा० एस० के० बनर्जी, हैड आफ सीड टैक्नालाजी डिविजन, डा० आर० एल० भारद्वाज आई०ए०आर०-आई०, डा० एस० के० भाटिया, डा० एस० के वाही । यह लोग जांच कर रहे हैं और जांच के बाद जिस पर जिम्मेदारी फिक्स होगी इसके खिलाफ कड़ा ऐक्शन लिया जाएगा ।

श्री कचरलाल हेमराज जैन : इस बात की ओर मंत्री जी का ध्यान जाना चाहिए कि जो बीज वापस आया है उसके बाद पाकिस्तान में हमारी सरकार के विरुद्ध काफी जोर के प्रचार किया जा रहा है । इस सम्बन्ध में हमने, उन्हें क्या आश्वासन दिया ? और इस

बीज के बदले में दूसरा बीज भेजा है ? क्या ऐसी उनकी मांग है कि नहीं ? और अपने देश के अन्दर भी बीज के मामले में कोई अच्छी तरह से व्यवस्था करेंगे ?

श्री सुरजीत सिंह बरनाला : पाकिस्तान में बहुत इस बात का प्रचार नहीं है, बल्कि उनके मंत्री का जो बयान 28 नवम्बर को रेडियो पाकिस्तान में आया है उसको मैं पढ़ रहा हूं :

"Pakistan's Food Minister, Khwaja Mohammed Safdar, yesterday said that Indian wheat seed has fully been tested and found to be of the required quality Radio Pakistan reported.

He told newsmen in Rawalpindi that the seed has a capacity to yield 35 to 40 maunds per acre.

Mr. Safdar said some quality of the seed had been sent back to India, but the remaining was in accordance with the required specification of 85 to 90 per cent germination."

श्री राम सेवक हजारी : अध्यक्ष जी, हर सरकार चाहती है कि विदेशों के बाजार में हमारी साख हो । लेकिन जिन अधिकारियों ने यह गलती की है वह बहुत ही जघन्य अपराध है । राष्ट्रीय बीज निगम की ओर से जो धान बेचा जा रहा है और वहां जो भ्रष्टाचार है उस से सारे लोग परेशान हैं, मैं मंत्री जी से जानना चाहता हूं कि क्या वह बीज निगम को समाप्त कर अपने अधीन इस कार्य को लेने का विचार रखते हैं ?

श्री सुरजीत सिंह बरनाला : राष्ट्रीय बीज निगम को समाप्त करने का कोई विचार नहीं है । यह जरूर है कि जो भी इसमें सुधार हो सकेगा वह करने की कोशिश कर रहे हैं । जितना भी हो सके उतना सुधार कियाजाए ।

SHRI JYOTIRMOY BOSU : Sir, I gave a Short Notice Question on this. I would like to know whether my name is before you or not. I want you to indicate that you are going to keep that.

MR. SPEAKER : Mr. Chandrasekhar Singh.

श्री चन्द्रशेखर सिंह : हर देश चाहता है कि विदेशों में हमारे माल की खपत बढ़े और हमारा सम्मान भी बढ़े, इस दृष्टि से क्या मंत्री जी बतायेंगे कि क्या राष्ट्रीय बीज निगम ने जिस बीज को भेजा है और वह खराब निकला और उसके जरिए भारत सरकार के सम्मान को ठेस लगी . . .

यहां के व्यापार को ठेस लगे तो ऐसे जघन्य अपराधियों को किस धारा के तहत सजा देने का विचार कर रहे हैं । सजा तो यह भी हो सकती है कि 5 दिन का पैसा काट लें, लेकिन चूंकि जघन्य अपराध है .... (व्यवधान)

MR. SPEAKER : Neither of them arises. First of all, he has said that there is no mistake.

श्री चन्द्रशेखर सिंह : क्या मंत्री जी यह भी बतायेंगे कि जो बीज राष्ट्रीय बीज निगम विदेशों को भेजता है उसकी जांच यहां किसी एजन्सी से कराई जाती है ? यदि नहीं कराई जाती है तो क्या इस प्रथा को वह चलायेंगे कि जो विदेशों में बीज भेजा जाए, उसकी पहले जांच कराकर भेजा जाये ?

MR. SPEAKER : The written answers are never read. That is the difficulty.

श्री सुरजीत सिंह बरनाला : यहां से जो भी बीज बाहर भजा जाता है, उसकी जांच कराई जाती है । सर्टिफाइड बीज होने के बावजूद भी उसकी जांच कराई जाती है । यह जो बीज भेजा गया था, इसकी भी जांच कराई गई थी । इसमें यह बात भी नहीं है कि जो बीज वापिस आ रहा है, वह सारा खराब है । इसमें टैस्ट के बाद मालूम हुआ है कि बहुत सा बीज अच्छा है जो कि बोने के काबिल है ।

MR. SPEAKER : Question No. 204.... The quetioners are not here. (*Interruptions*).

*(Interruptions)***

MR. SPEAKER : Don't record anything.

*(Interruptions)***

MR. SPEAKER : Order, Order. I am on my legs. When the questioners are not here, I cannot do anything. I can only come back if there is time.

*(Interruptions)***

MR. SPEAKER : Don't record anything.

*(Interruptions)***

MR. SPEAKER : Mr. Jyotirmoy Bosu has a convenient Rule book of his own.

Direction 15 says :

"If on a question being called, it is not asked or the member in whose name it stands is absent without giving any letter of authority to any other member on his behalf, the Speaker may, at his discretion, direct the answer to it to be given in the second round, if in his opinion or that of the Minister concerned, the subject matter of the question is of such importance as to warrant an answer being given in the House."

SHRI JYOTIRMOY BOSU : It is "the Speaker *may*" and not "shall".

(Interruptions)

श्री मनी राम बागड़ी : आप इस पर आध घंट की चर्चा कराइए ।

अध्यक्ष महोदय : आप नोटिस दे दीजिए ।

श्री मनी राम बागड़ी : मैं अभी नोटिस दे रहा हूं ।

अध्यक्ष महोदय : अभी नहीं लिख कर दीजिए ।

U.G.C. Grants to Colleges in Bihar

*206. SHRI HALIMUDDIN AHMED: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to lay a statement showing :

(a) the total U.G.C. Grant sanctioned for colleges of Bihar during the current financial year and how many colleges applied for the grant ;

(b) names of those colleges which applied during last three years and names of those which got grants and names of those which did not get grants; and

(c) whether Government propose to finalise all pending cases by the end of 1978?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) to (c). A statement is laid on the table of the Sabha.

Statement

(a) During the current financial year, the University Grants Commission has sanctioned Rs. 27,64,270/- to 19 colleges in Bihar for their development. The number of new colleges who applied for grants during the current year (upto 31-10-1978) is only 4.

(b) During the last three years ending March 31, 1978, the Commission had received proposals from 109 colleges in Bihar. As on 31-10-1978, 84 of these colleges have been sanctioned grants; the proposals of 19 are under consideration ; and the remaining 6 did not qualify for assistance. The names of colleges in the three categories are :—

(i) Names of colleges who have been sanctioned grants :

S. No.	Name of the College
	COLLEGES UNDER MAGADH UNIVERSITY
1	A.S. College, Bikramganj.
2	A.M. College, Gaya.
3	A.N. College, Patna.
4	A.N.S. College, Barh
5	A.N.S. College, Nabinagar.
6	B.S. College, Dinapore.
7	College of Commerce, Patna.
8	D.K. College, Dumaraon.
9	G.B. Mahila College, Gaya.
10	Jagjivan College, Gaya.
11	Kisan College, Sohsarai (Patna).
12	K.L.S. College, Nawadah.
13	M.M.N.M. College, Arrah.
14	M.B.R.R. Singh, College, Arrah.
15	M.V. Mahavidyalaya, Buxar.
16	R.L.S. Yadav College, Badktiarpur.

**Not recorded.